

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2912
ANSWERED ON:10.12.2014
POSTING OF CBI OFFICERS ABROAD
Somaiya Dr. Kirit

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether CBI has sought posting of its officers in select Indian Missions abroad to investigate the cases of black money stashed in foreign banks in different countries;
- (b) if so, the details thereof; and
- (c) the Government's viewpoint thereon and action taken, if any, in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a) to (c): Drive against tax evasion / black money is an ongoing process. The Government has taken various measures to strengthen the enforcement mechanism, interalia, through
- (i) putting in place robust legislative and administrative framework
 - (ii) systems and process with due focus on capacity building and
 - (iii) integration of information and data mining through increasing use of information technology. Further, a Special Investigation Team (SIT) has been set up to unearth black money stashed abroad.

CBI had earlier proposed posting of Deputy Inspector General (DIG) rank officers as Police Liaison Officer (PLO) in seven Indian Embassies abroad namely United Arab Emirates (UAE), United Kingdom (UK), United States of America (USA), Singapore, Mauritius, Canada and Switzerland to facilitate execution of request in criminal matters abroad and collect open source information on crime related activities.